

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. I.A. 3349/2024
In C.P. (IB)/419(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: Centbank Financial Services Limited

V/s

Taquito Lease Operators Private Limited

Appearance

For RP:- Adv. Rakesh Gupta is present through VC.

For Respondent: Anikta Yadav i/b Link Legal for R-1 and R-2.

SECTION 7 of the IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A No. 3349/2024

This application is filed by RP under Section 19(2) seeking cooperation from the suspended directors as well as statutory auditor. Adv. Ankita Yadav appears on behalf of respondent no.1 and 2 and accepts notice. Reply be filed within two weeks.

Issue Notice to R-3 through Registry returnable on **29.07.2024**.

Registry is directed to make available the copy of the notice, postal receipt and track report/ acknowledgement before the next date of hearing.

The applicant is also directed to serve the notice on the Respondent No.3, along with the copy of petition/application (if not already served) and shall file service affidavit along with copy of notice, postal receipt, track report, email etc. well in advance so that the same is defect free and reflected on DMS before the next date of hearing.

Reply be filed within two weeks from the date of receipt of the notice.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Harshada

Sd/-
LAKSHMI GURUNG
Member (Judicial)